72.

(c) if the answer to part (a) above be in the negative, the reasons for the delay?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c) The report of the Committee has been delayed on account of certain discrepancies in the data collected earlier in regard to aircraft performance. Much of the analysis has, therefore, had to be redone. The work of the Committee is now in the final stages and Professor Dhawan is making every effort to submit his report as early as possible.

Development of Taj Complex

- 351. SHRI KHURSHEED ALAM KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether there is any proposal under Government's consideration for the development of Taj Complex at Agra;
- (b) what steps Government have taken to provide economy class tourist accommodation of acceptable international standard at Agra; and
- (c) what plans are under Government's consideration for providing adequate and suitable camping sites for caravans at Agra to meet the requirements of the ever increasing over-land tourist traffic?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SMT. SAROJINI MAHISHI): (a) Yes, Sir. In the Fourth Plan period the Department of Tourism spent an amount of Rs. 3.79 lakhs on the beautifica-tion of the area around Taj. The State Government has also constituted a Working Group for preparing a coordinated scheme for the environmental improvement and beautification of Agra. Its report is awaited.

- (b) In the Fifth Plan period, the India Tourism Development Corporation has tentative plans to build a 100 room motel at Agra, at an estimated cost of Rs. 135 lakhs.
- (c) Tn the Fifth Plan period, a camping site at Agra is also under consideration.

Coordination between India Tourism Development Corporation and State Tourism Development Corporations

352. SHRI KHURSHEED ALAM KHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state what steps Government have taken to ensure coordination between India Tourism Development Corporation and the State Tourism Development Corporations to avoid duplication of efforts and ensuring dovetailing of programmes and plans?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SMT. SAROJINI MAHISHI): The co-ordination of tourism schemes in the Central and State sectors (including those of the public sector corporations) is achieved through discussions at the planning stage in the Working Group of the Planning Commission at the time of formulating the Plan and subsequent Annual Plans. It is also ensured through discussions in the Tourist Development Council and the State Tourist Advisory Councils.

Since the Tourism Corporations set up by the State Governments mainly provide facilities for domestic tourists, and since the efforts of the India Tourism Development Corporation are mainly directed towards the promotion of international tourism, there is no over-lapping of facilities provided by the Corporations.

प्रत्यक्ष करों की बकाया राशि

353. श्री जगदीश जोशी:

श्री गुर्गानन्द ठाकुरः

क्या वित्त मंत्री यह बताने की कृपा करेंग कि 2 अप्रैल, 1974 को आयकर के अतिरिक्त प्रत्यक्ष करों की कितनी राशि बकाया थी?

Arrears of direct taxes

353. SHRI JAGDISH JOSHI:

SHRI GUNANAND THAKUR:

Will the Minister of FINANCE be plea ed to state the amount of arrears of dire taxes other than income-tax outstanding; on the 2nd April, 1974?]

†[] English translation.